



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.62/1466/2020 (SWP.No.1673/2001)

Dated: this the 4th day of November, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

1. Yasmeen Khan, aged about 28 years, W/o Muhammad Saleem Khan, R/o Bemina, Srinagar.
2. Yaqoob Iqbal, S/o Ghulam Muhammad Bhat, 29 years, R/o Lal Bazar

...Applicants

(By Advocate : Mr. Jagpaul Singh, for Mr. Z.A. Shah)

Versus

1. Sheri Kashmir International Conference Centre, through its Director, Centaur Hotel Complex, Boulevard, Srinagar.
2. Board of Governors, Sheri Kashmir International Conference Centre, through its Director, Centaur Hotel Complex, Boulevard, Srinagar.
3. Aftab Qazi, At Present Administrative Officer, Sheri Kashmir International Conference Centre, Centaur Hotel Complex, Boulevard, Srinagar.

...Respondents

(By Advocate : Mr. Sudesh Magotra, Deputy Advocate General)

O R D E R (ORAL)

Hon'ble Mr. Justice L Narasimha Reddy, Chairman:

Mr. Jagpaul Singh, proxy counsel representing Mr. Z.A. Shah, learned counsel for the applicants, seeks permission of this Tribunal to withdraw the TA.

2. Permission accorded. The T.A. is dismissed as withdrawn. There shall be no order as to costs.

**(Ms. Aradhana Johri)
Member (A)**

Dsn

**(Justice L Narasimha Reddy)
Chairman**